

## LIST OF CREDITORS

As on 7<sup>th</sup> December 2022 (Insolvency Commencement Date)

### OPERATIONAL CREDITORS IN FORM B

S No.	Name of the creditor	Amount Claimed (Rs.)	Amount Admitted (Rs.) *	Claim Date	Security Interest
1	Gujarat Polyfilms Pvt Ltd	2,07,32,094	1,80,60,305 ^	19-Dec-22	Unsecured
2	Dodhia Synthetics Ltd	33,26,195	40,29,539 ~	19-Dec-22	Unsecured
3	Pushpsons Fibrol Private Limited @	45,78,789	45,78,789	17-Dec-22	Unsecured
4	Starwing Plastic & Chemicals Pvt. Ltd	3,40,99,721	3,39,54,931 “”	23-Dec-22	Unsecured
5	Agarwal Enterprise	84,939	84,939	26-Dec-22	Unsecured
6	Raj Chemotex & Allied Agencies	98,685	98,685	26-Dec-22	Unsecured
7	CA Jitendra Kumar Mundra	3,18,000	3,18,000	26-Dec-22	Unsecured

\* These claims were admitted provisionally subject to verification from the books of accounts of the corporate debtor. As undersigned interim resolution professional had not received books of accounts till date from suspended board of directors.

! Classified as Secured creditor based on Judgement of Honorable Supreme Court in M/s. Rainbow Papers Ltd (Civil Appeal No. 2568 of 2020) dated on 6th September 2022.

# Rs. 4,83,021 is disallowed as claim form calculated interest till 21 Dec 2022. Interest only allowed till CIRP commencement date, ie. 7th December 2022.

^ Invoice has no specific clause for interest for delayed payment. Interest in Form B is claimed at 18% pa. IRP allowed only 9% pa, as no specific agreement between CD and claimant about interest rate.

~ Interest claimed in Form B only till Feb 2018 considering 18% interest. As invoice does not have specific clause for interest, IRP allowed only 9% interest till CIRP commencement date.

@ OC having an unsatisfied decree submitted claim in Form C, seeking status of a financial creditor citing a judgement of "Dena Bank vs C. Shivkumar Reddy". IRP did not agree with such a claim and admitted as operational creditor.

“” Rs. 1,44,790 is disallowed as claim form calculated interest till 20 Dec 2022. Interest only allowed by IRP till CIRP commencement date, ie. 7th December 2022.